

**IN THE HIGH COURT OF JUDICATURE AT BOMBAY  
ORDINARY ORIGINAL CIVIL JURISDICTION**

**WRIT PETITION (L) NO. 27292 OF 2022**

Consumer Courts Advocates Associates ..... Petitioner

Vs.

National Consumer Disputes  
Redressal Commission & Ors. .... Respondents

Dr. Uday Warunjikar a/w. Baliram Kamble a/w. Prakash Kadam I/b.  
Sumit S. Kate for the Petitioner  
Mr. Abhay L. Patki, Addl.GP for the State  
Mr. Nitin Deshpande for Respondent No.3

**CORAM: S.V.GANGAPURWALA &  
R.N. LADDHA, JJ.**

**DATED : SEPTEMBER 8, 2022**

**P.C.**

1 The learned Addl.GP appears for Respondent No.2. The learned Counsel appears for Respondent No.3.

2 The AGP shall place on record a report of the preliminary inquiry forwarded to Respondent No.1.

S.O. to 26<sup>th</sup> September 2022.

**(R.N. LADDHA, J.)**

**(S.V. GANGAPURWALA, J.)**